

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 270/GT/2014

Coram:

Shri Gireesh. B. Pradhan, Chairperson

Shri A.K.Singhal, Member

Shri A.S. Bakshi, Member

Dr. M.K. Iyer, Member

Date of Order : 14.9.2016

IN THE MATTER OF

Corrigendum to order dated 27.6.2016

IN THE MATTER OF

Approval of tariff of Simhadri Super Thermal Power Station Stage-I (1000 MW) for the period from 1.4.2014 to 31.3.2019

AND IN THE MATTER OF

NTPC Ltd
NTPC Bhawan,
Core-7, SCOPE Complex,
7, Institutional Area, Lodhi Road,
New Delhi-110003

...Petitioner

Vs

1. Andhra Pradesh Eastern Power Distribution Company Ltd
Corporate Office P&T Colony, Seethammadhara,
Visakhapatnam-530013 (AP)

2. Andhra Pradesh Southern Power Distribution Company Ltd,
Corporate Office, Back side Srinivasa Kalyana Mandapam
Tiruchhanur Road, Kesavayana Gunta,
Tirupati-517503 (AP)

3. Telangana State Southern Power Distribution Company Ltd
Mint Compound, Corporate Office,
Hyderabad-500 063

4. Telangana State Northern Power Distribution Company Ltd
H.No 2-5-31/2, Vidyut Bhawan
Nakkalagutta, Hanamkonda, Warangal-506001

...Respondents

Corrigendum

The Commission by order dated 27.6.2016 had determined the tariff of Simhadri Super Thermal Power Station, Stage-I (1000 MW) for the period 2014-19 in terms of the provisions of the 2014 Tariff Regulations.



2. It is observed that in para 74 of the order dated 27.6.2016, the formula for computation and payment of Energy Charge for thermal generating stations has been inadvertently quoted as per the 2009 Tariff Regulations, even though the tariff was for the period 2014-19 and the formula as per the 2014 Tariff Regulations should have been quoted. This inadvertent error is sought to be rectified in exercise of the powers under Regulation 103 A of the CERC (Conduct of Business) Regulations 1999. Accordingly, the regulation quoted under para 74 of the order dated 27.6.2016 is modified as under.

“30(6). Energy charge rate (ECR) in Rupees per kWh on ex-power plant basis shall be determined to three decimal place in accordance with the following formula:

(a) For coal based and lignite fired stations

$$ECR = \{(GHR - SFC \times CVSF) \times LPPF / CVPF + SFC \times LPSFi + LC \times LPL\} \times 100 / (100 - AUX)$$

Where,

AUX = Normative auxiliary energy consumption in percentage.

CVPF = (a) Gross calorific value of primary fuel as received, in kCal per kg, for coal based stations

(b) xxx

(c) In case of blending of fuel from different sources, the weighted average Gross calorific value of primary fuel shall be arrived in proportion to blending ratio.

CVSF = Calorific value of secondary fuel, in kCal per ml.

ECR = Energy charge rate, in Rupees per kWh sent out.

GHR = Gross station heat rate, in kCal per kWh.

LC = Normative limestone consumption in kg per kWh.

LPL = Weighted average landed price of limestone in Rupees per kg.

LPPF = Weighted average landed price of primary fuel, in Rupees per kg, per litre or per standard cubic metre, as applicable, during the month (In case of blending of fuel from different sources, the weighted average landed price of primary fuel shall be arrived in proportion to blending ratio)

SFC = Normative Specific fuel oil consumption, in ml per kWh.

LPSFi = Weighted Average Landed Price of Secondary Fuel in Rs/ml during the month.”

3. All other terms of the order remain unchanged.

-Sd/-
(Dr. M.K.Iyer)
Member

-Sd/-
(A. S. Bakshi)
Member

-Sd/-
(A. K. Singhal)
Member

-Sd/-
(Gireesh B. Pradhan)
Chairperson

